दक्षिण अफ्रीका में देशद्रोह अभियोग में गिरफ्तार किये गये भारतीय

२३५. **श्री नवाब सिंह चौहान** : क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ५ दिसम्बर, १९५६ को दक्षिण अफ्रीका में पुलिस अधिकारियों ने देशद्रोह के अभियोग में अफ्रीकियों के साथ साथ अनेक भारतीयों को भी गिरफ्तार कर लिया था, यदि ऐसा है तो घटना का विवरण क्या है ;

(ख) किन विशेष अभियोगों पर वे गिरफ्तार किये गये हैं और इस तरह गिरफ्तार किये गये भारतीयों की संख्या क्या है ; और

(ग) इस संबंध में सरकार ने क्या कार्यवाही की है ?

†[INDIANS ARRESTED IN SOUTH AFRICA ON CHARGE OF TREASON

235. SHRI NAWAB SINGH CHAUHAN: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the police authorities in South Africa arrested several Indians along with Africans on the 5th December, 1956 on the charge of treason; if so, what are the details of the incident;

(b) what are the specific charges on which they have been arrested and what is the number of Indians who have been so arrested; and

(c) what action Government have taken in the matter?]

प्रधान मंत्री और वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) और (ख). भारत सरकार ने दक्षिणी अफ्रीका में, कुछ महत्वपूर्ण भारतीय तथा अफ्रीकी नेताओं के "राजद्रोह" के अपराध में पकडे जाने की खबरें अखबारों में देखी हैं। अखबारों में छपी खबरों के अलावा सरकार के पास कोई और सूचना नहीं है।

(ग) दक्षिणी अफ्रीका संघ सरकार की वर्णभेद नीति का सवाल भारत सरकार पहले ही संयुक्त राष्ट्र जनरल असेम्बली के सामने ला चुकी है, जहां इस विषय पर जल्दी ही विचार किया जायगा। यह अंतर्राष्ट्रीय संस्था निश्चय ही दक्षिणी अफ्रीका में होने वाली इन बातों पर ध्यान देगी।

†[THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b). The Government of India have seen press reports of the arrests in South Africa of certain important Indians and African leaders on grounds of 'treason'. They have no information beyond what has appeared in the press.

(c) The Government of India have already brought the question of racial policies of the Government of the Union of South Africa to the notice of the U. N. General Assembly which will discuss the matter very soon. That international body will no doubt take note of these developments in South Africa.]

PAPER LAID ON THE TABLE

APPROPRIATION ACCOUNTS (POSTS AND TELEGRAPHS), 1954-55 AND THE AUDIT REPORT, 1956

THE DEPUTY MINISTER FOR FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri T. T. Krishnamachari, I beg to lay on the Table, under clause (1) of article 151 of the Constitution a copy of the Appropriation Accounts (Posts and Telegraphs), 1954-55 and the Audit Report, 1956, Part II, thereon. [Placed in Library. *See* No. S-591/-56.]

MESSAGE FROM LOK SABHA

THE REPRESENTATION OF THE PEOPLE (MISCELLANEOUS PROVISIONS) BILL, 1956

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:

† English translation.